HIGH COURT OF BOMBAY : NAGPUR BENCH : NAGPUR.

No. N- 2233/2-1/2024
Dated: 07/05/2024

- N O T I C E -

The following is the position of Hon'ble Vacation Judges during the ensuing Summer Vacation 2024.

THE HONOURABLE MRS. JUSTICE VRUSHALI V. JOSHI
From 11/05/2024 To 19/05/2024

THE HONOURABLE JUSTICE URMILA JOSHI-PHALKE
From 20/05/2024 To 26/05/2024

THE HONOURABLE SHRI JUSTICE ABHAY J. MANTRI
From 27/05/2024 To 02/06/2024

THE HONOURABLE SHRI JUSTICE G. A. SANAP
From 03/06/2024 To 09/06/2024

The cases for Urgent orders (Fresh Filing) will be taken up on the following dates by Their Lordships/Ladyships.

THE HON'BLE MRS. JUSTICE VRUSHALI V. JOSHI	**Tuesday**	**the 14th May 2024**
	Friday	**the 17th May 2024**
THE HON'BLE JUSTICE URMILA JOSHI-PHALKE	**Tuesday**	**the 21st May 2024**
	Friday	**the 24th May 2024**
THE HON'BLE SHRI JUSTICE ABHAY J. MANTRI	**Tuesday**	**the 28th May 2024**
	Friday	**the 31st May 2024**
THE HON'BLE SHRI JUSTICE G. A. SANAP	**Tuesday**	**the 04th June 2024**
	Friday	**the 07th June 2024**

AT 11.00 a.m. To 01.00 p.m. in Court Hall "A" ("A" CHAMBER).

In all applications for Bail 48 hours notice (in case out of Nagpur) and 24 hours notice (in case from Nagpur) should be given to the Government Pleader. In respect of Civil Matters in which Government is party, advance copy be supplied to Government Pleader office.

The following Officials are appointed as Vacation Court Sheristedars for the period indicated against their names :-

...2...

Sr. No	Name	Period
1	Smt. V. B. Utane, C.S. to Hon'ble Mrs. Justice Vrushali V. Joshi, 'Kusum' Flat No. 405, Sommet Apartment, Behind Kamal Medical, Besa-Pipla Road, Besa, Nagpur-37. Mobile No. 9422812180	**11/05/2024 to 19/05/2024**
2	Smt. N. N. Thorat, C.S. to Hon'ble Justice Urmila Joshi-Phalke, Plot no. 117, Kukday Layout, Ajani, Nagpur- 27. Mobile No. 8668692783	**20/05/2024 to 26/05/2024**
3	Shri S. B. Adulkar, C. S. to Hon'ble Shri Justice Abhay J. Mantri, Zenda Chowk, Mahal, Nagpur. Mobile No. 7796539724	**27/05/2024 to 02/06/2024**
4	Shri M. N. Vyas, C.S. to Hon'ble Shri Justice G. A. Sanap, 138-A, Ram Chaya, Sahakar Nagar, Khamla, Nagpur-440025. Mobile No. 9405146848.	**03/06/2024 to 09/06/2024**

Their addresses are quoted above for the general information of litigants and the lawyers moving the matters before the Honourable Vacation Judges. **Nobody should contact Their Lordships/Ladyships directly, either personally or on Phone. The appointments with Their Lordships/Ladyships to attend Court business should be fixed only through the Vacation Court Sheristedar.**

Dt. 07/05/2024.

sd/-
Registrar
(Judicial)

Copy forwarded with compliments for information to :-

1) The Registrar General, High Court, Appellate Side, Bombay.
2) The Registrar (Admn.), High Court, Bench at Nagpur.
3) The Secretary, High Court Bar Association, Nagpur.
4) The Government Pleader, High Court Bench at Nagpur.
5) The Secretary, District Court Bar Association, Nagpur.
6) The Director, J.O.T.I., Nagpur.
7) The Principal District & Sessions Judge, _____ and The District Judge, _____ with a request to communicate the same to the Bar Association.
8) The Deputy Registrars, 9) Senior Private Secretary 10) The Chief Translator & Intr. 11) Deputy Chief Translator & Intr. 12) The Assistant Registrars 13) The Librarian. 14) All Section Officers 15) All Court Sheristedars, 16) Protocol Officer cum Court Keeper, 17) Copying Section / R.K.P.

Dt. 07/05/2024.

sd/-
Registrar
(Judicial)